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WA-979-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DWARKA DHISH BANSAL ON THE 7<sup>th</sup> OF OCTOBER, 2025

WRIT APPEAL No. 979 of 2025

## PANKAJ SHARMA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

## Appearance:

Shri Ayur Jain - Advocate for appellant.

Shri Anubhav Jain - Government Advocate for respondents/State.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of appellant to approach the writ Court by way of a review petition.

In view of the above, the writ appeal is dismissed as withdrawn with liberty as prayed for.

(SANJEEV SACHDEVA) CHIEF JUSTICE (DWARKA DHISH BANSAL) JUDGE

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